

(b) if so, whether the information regarding these secret reserves are not disclosed to public; and

(c) what steps are taken to provide the information to public?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) to (c). In terms of Section 29 of the Banking Regulation Act, 1949 and the proforma of the balance sheet and the profit and loss account prescribed under it, all banks, including the public sector banks, are enjoined by the statute to publish their profit after deducting the provisions made during the year for bad and doubtful debts and other usual or necessary provisions. It is presumed that the Hon'ble Member has in mind the non-disclosure of these provisions in the accounts.

There is at present no proposal to amend the existing statute to provide for a fuller disclosure of the aforesaid provisions made by banks in their annual accounts.

Deposits Secured by Nationalised Banks

2980. DR. BAPU KALDATY: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the amount of deposits secured by nationalised banks during April and May, 1977;

(b) the amount of deposits withdrawn by the depositors during the same period; and

(c) steps taken to invite more deposits from public?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). The statistical reporting system evolved by the Reserve Bank provides for reporting by all the scheduled

commercial banks of their net outstanding deposits every Friday. Available data show that the outstanding deposits of public sector banks as on the last Friday of March 1977 amounted to Rs. 14879 crores which increased to Rs. 15628 crores by the last Friday of May 1977. The outstanding deposits of public sector banks, thus, registered an increase of Rs. 749 crores, net of withdrawals, over the two months' period (April and May 1977).

(c). Besides enlarging their branch network to provide banking services to a larger number of people and to mobilise their savings, public sector banks have devised several schemes to suit the requirements of diverse types of small depositors. Banks are also undertaking purposeful publicity campaigns to mobilise deposits and to make the people aware of their services.

राजस्थान सरकार द्वारा विमानों की खरीद

2981. श्री लालजी भाई : क्या वित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राजस्थान सरकार ने दो छोटे अमरीकी विमान जिनमें एक विमान लगभग ग्यारह लाख रुपये की लागत का है खरीदने का निर्णय किया है ;

(ख) क्या इन विमानों को राजस्थान नहर परियोजना के लिये विश्व बैंक द्वारा दिये गये ऋण से खरीदने का प्रस्ताव है; और

(ग) विश्व बैंक द्वारा दी गई धनराशि से इन विमानों को खरीदने के क्या कारण हैं ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) जी नहीं ।